

S.No.1

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
26-04-2024 AT 02:30 PM**

CP No. 161/241/HDB/2017
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Pentyala Swamy & another

...Petitioner

AND

Kandula Srinivasa Rao & Redson Consultancy
Services Pvt Ltd & 2 others

...Respondent

C O R A M:-

**SH. PRAVEEN GUPTA , HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Since it being a special bench, pronouncement of orders deferred till **11.06.2024**.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)